

Flat No.13, Trupti Garden,  
Near Harshal Palace,  
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**LIST OF STAKEHOLDERS OF DESIMRAN CARTONS PRIVATE LIMITED**  
**(UNDER LIQUIDATION)**  
**AS ON 5<sup>th</sup> MARCH, 2025**

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Desimran Cartons Private Limited on 21<sup>st</sup> April 2022, as the order is uploaded on website of Hon'ble NCLT on 18<sup>th</sup> April 2022. The following claims were received by the Liquidator till last date for submission of claim and some claims after that. The Liquidator verified the claims received by him although no information was received from the suspended directors and since the Liquidation is in its final stages, the claims were admitted based on the claims forms submitted with him, which were earlier under verification and as such the list of stakeholders has been prepared:

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on 05.03.2025**

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	

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2	Liquidation costs incurred till date				27,79,066				NA	
3	Secured financial creditors	3	35,26,07,287	3	35,26,07,287	0	0	0	1	
4	Unsecured financial creditors	NA	NA	NA	NA	NA	NA	NA	2	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	13	96,29,489	8	51,31,369	0	30,47,650	14,50,471	4	
7	Operational creditors (Government Dues)	2	1,94,05,918	2	1,94,05,918	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	29,90,481	2	9,55,634	0	20,34,847	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	30,06,250	1	16,50,000	0	13,56,250	0	7	
Total		23	38,76,39,425	16	38,25,29,274	0	64,38,747	14,50,471		

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**Annexure-1**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Janseva Sahakari Bank Limited	-	18.05.2022	3,23,87,000	3,23,87,000	Secured Financial Debt	323,87,000	No	-	-	8.51%	0	0	0	0	NA
2	Jalgaon Janata Sahakari Bank Limited	-	18.05.2022	24,85,79,015	24,85,79,015	Secured Financial Debt	24,85,79,015	No	-	-	65.36%	0	0	0	0	NA
3	Dombivali Nagari Sahakari Bank	-	05.05.2022	7,16,41,272	7,16,41,272	Secured Financial Debt	7,16,41,272	No	-	-	18.83%	0	0	0	0	NA

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## Annexure-2

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

### List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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**Annexure-3**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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**Annexure-4**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1		Ghanashyam Devidas Bhosale	-	12.05.2022	9,55,188	1,65,596	-	Unsecured Operational debt	0.21%	0	0	7,89,592	0	NA
2		Sangram Chandrakant Jadhav	-	14.05.2022	3,19,019	2,53,600	-		0.07%	0	0	65,419	0	NA
3		Sandesh Ganapat Herekar	-	14.05.2022	8,30,986	6,89,883	-		0.18%	0	0	1,41,103	0	NA
4		Blossom John Paul	-	16.05.2022	10,99,747	10,09,101	-		0.27%	0	0	90,646	0	NA
5		Nitin Patil	-	01.06.2022	7,95,581	0	-		0	0	0	7,95,581	0	NA
6		Fransis Fernandes	-	01.06.2022	4,65,344	2,56,317	-		0.07%	0	0	2,09,027	0	NA
7		Suresh Mahajan	-	01.06.2022	10,30,076	8,75,092	-		0.23%	0	0	1,54,984	0	NA
8		Anant Pawar	-	01.06.2022	4,64,869	3,80,605	-		0.10%	0	0	84,265	0	NA

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**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
9	-	Atul Pralhad Vaidya	-	Revd during CIRP period	22,18,208	15,01,175	-	Unsecured Operational debt	0.39%	0	0	7,17,033	0	NA
10	-	Gangadin Ramchal Prajapati	-		4,41,125	-	-		-	0	0	-	4,41,125	NA
11	-	Kanhaiya Hariram Agrawal	-		9,16,504	-	-		-	0	0	-	9,16,504	NA
12	-	Bhairodin Ramachal Prajapati	-		45,572	-	-		-	0	0	-	45,572	NA
13	-	Yogendra Budhiram Prajapati	-		47,270	-	-		-	0	0	-	47,270	NA

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**Annexure-5**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Name of the Claimant	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	CGST & CE – Daman	-	09.05.2022	1,85,18,462	1,85,18,462	Unsecured Operational Debt	0	0	4.87%	0	0	0	0	NA
2	Employees Provident Fund Organisation	-	09.01.2025	8,87,456	8,87,456	Unsecured Operational Debt	0	0	0.23%	0	0	0	0	NA



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**Annexure-6**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Shreenath Roadways Private Limited	-	23.04.2022	2,67,372	0	Unsecured Operational Debt	-	No	0	0	0	0	2,67,372	0	Claim settled through order of Court and hence rejected
2	Pride Graphics	-	01.06.2022	14,07,746	7,12,223		-	No	0	0.19%	0	0	6,95,523	0	NA
3	Print Solutions	-	Rcvd during CIRP	4,81,946	2,43,411	Unsecured Operational Debt	-	No	0	0.06%	0	0	2,38,535	0	NA
4	Nitin Patil	-	01.06.2022	8,33,417	0		-	No	0	0	0	0	8,33,417	0	NA

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**Annexure-7**

**Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 05-03-2025**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Sharadchandra D Mistry	Other	-	07.02.2023	30,06,250	16,50,000	Unsecured	NA	NA	NA	0.43%	NA	NA	13,56,250	0	NA

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**Vivek Muralidhar Dabhade**

**DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION)**

**Liquidator**

Registration No.: IBBI/IPA-001/IP-P00306/2017-2018/10570

Afa valid up to – 31.12.2025

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